

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 182 OF 2015 &
IA NOS. 505, 682 OF 2016**

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1
Ms. Divya Chaturvedi
Ms. Arunimakedia for JSPL

ORDER

I.A. No. 682 of 2016

(Appl. for impleadment)

Issue notice. Mr. Gopal Choudary takes notice on behalf of the Appellant and Ms. Swapna Seshadri takes notice on behalf of the Respondent and they seek two weeks time to file reply. They may file the same on or before 22.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed 13.01.2017 after serving copy on the other side.

List this Application on **17.01.2017**.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson